

THE HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 10th April, 2025

No. HCM/E-54/2023/Estt.(I)/C/

Hon'ble the Chief Justice is pleased to extend the service of the following 13 (thirteen) nos. of eSewa Kendra Office Assistants (Contract) till 31st March, 2026 with a fixed remuneration of Rs. 15,000/- (rupees fifteen thousand) only per month.

Sl. No.	Name of e-Sewa Office Assistant	Place of Posting
1	Wahengbam Shiva Singh	Cheirap Court Complex, Imphal
2	Albert Maisnam	MACT CC, Imphal West DC complex, Lamphel
3	Nepolian Moirangthem	Civil Judge Sr. Div., Lamphel CC, Lamphel
4	Maisnam Sandhya Devi	D&SJ Bishnupur CC, Bishnupur
5	S Minlun	JMFC Kangpokpi CC, Kangpokpi
6	Thiyam Santosh Singh	High Court CC, Mantripukhri, Imphal
7	Chittaranjan Huidrom	D&SJ Bishnupur CC, Bishnupur
8	Sarangthem Melody Devi	Cheirap Court Complex, Imphal
9	T Kap Khan Khual	D&SJ Churachandpur CC, Tuibong
10	Roman Riamroi	D&SJ Ukhrul CC, Ukhrul
11	Karam Raja Singh	Family Court, Lamphel CC, Lamphel
12	Laishram Sushilkumar Singh	D&SJ Thoubal CC, Thoubal
13	Manggoulun Vaiphei	D&SJ Senapati CC, Senapati

NB.:

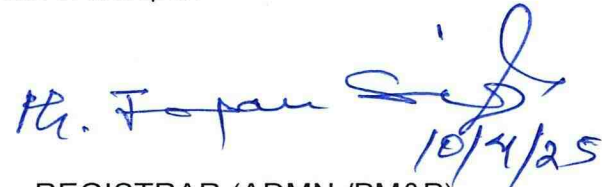
- (i) The e-Sewa Kendra Office Assistant shall give one-month prior notice before resigning otherwise, he/she shall not be entitled for one-month salary.
- (ii) The remuneration of 13 e-Sewa Kendra Office Assistants (Contract) shall be drawn from budget head 2014-00-102-01-04-0-C-02-Wages till 31st March, 2026.

By order etc.,

Sd/-
(PH. JAPAN SINGH)
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/E-54/2023/Estt.(I)/C/ 6941-53 Imphal, the 10th April, 2025
Copy to:

1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Registrar General, High Court of Manipur.
5. All District Courts, Manipur.
6. All Registrars, High Court of Manipur.
7. All Joint Registrars, High Court of Manipur.
8. All Deputy Registrars, High Court of Manipur.
9. All Assistant Registrar, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
-for uploading the same in the Official Website of this Registry.
11. The Supdt. (Estt.-I)/(Finance & Accounts), High Court of Manipur.
12. All System Officers.
13. Person(s) Concerned.
14. The Guard File/Concerned file.


10/4/25
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR